

(c) whether it is a fact that there is a great demand of cement in Gujarat State and supply is much less than the demand; and

(d) the steps taken by Government to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). A statement showing the demand of cement projected by the State Government the quantity of cement allocated and despatches made to the State of Gujarat during the year 1977-78, 1978-79 and 1979-80 is attached.

(c) and (d) Yes, Sir; the allocation made to the Gujarat State have been less than their demand. The Government are, however, making every effort to increase the availability of cement in the country by better utilisation of existing capacities, sanctioning new capacities and imports. As soon as the availability position improves, it would be possible to make higher allocation to States including Gujarat.

Statement

Demand projected by the State Government, quantity of cement allocated and despatches made to State of Gujarat during the years 1977-78, 1978-79 and 1979-80.

Year	(In lakhs tonnes)		
	Demand projected by the State Government	Allocation made	Supplies effected
1977-78	17	13.7	13.4
1978-79	18	14.6	15.3
1979-80	21	16.9	13.1 (Upto 15-2-1980)

Complaints against Officers regarding influx of Foreigners into Assam

203. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received complaints regarding the officers who are guilty of slackness in preventing the influx of foreigners into Assam or failure to check the inclusion of non-Indians in the electoral rolls; and

(b) whether Government have made suitable arrangements for strengthening the checkpoints?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a)

Allegations of general nature have been made in this regard

(b) Yes, Sir.

Build up of Armed Forces on Indo-Pak Border

204. SHRI TARIQ ANWAR: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to Press reports regarding the build-up of armed forces on the Indo-Pakistan Border vis-a-vis the tension being developed as a result of the supply of arms by China and U.S.A. to Pakistan; and

(b) if so, the steps taken by Government to ease the situation to keep the big powers out of the sub-continent?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) and (b). Government have seen press reports suggesting build-up of armed forces on the Indo-Pakistan border. Information available with the Government does not support these reports. Government are, however, aware of the tension developing as a result of the reported supply of arms by China and USA to Pakistan, and have initiated appropriate diplomatic moves to ease the tension created by these developments in our neighbourhood.

Exploitation of Harijans

205. **SHRI SATISH PRASAD SINGH:**
SHRI K. LAKKAPPA:
SHRI MADHAVRAO SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Harijans are being exploited, killed and their property looted; and

(b) if so, what concrete steps Government propose to take to save their life and property?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Home Minister has written to the Chief Ministers/Governors/Lft. Governors of States/UTs where crimes against Scheduled Castes have been

occurring to convey to them the deep concern of the Government of India about these atrocities and the Central Government's anxiety to put an end to them. Based on an analysis of the common socio-economic factors, in which many of these crimes are rooted comprehensive guidelines of precautionary and preventive, punitive and rehabilitative measures, to be taken for effectively dealing with the crimes against members of Scheduled Castes have been communicated to the State Governments with this letter.

Transfer of C.B.I. and Senior Police Officials

206. **SHRI R. K. MHALGI:**
SHRI K. M. MADHUKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of C.B.I. and other senior police officials have recently been transferred;

(b) if so, the details of these transfers since January 15, 1980; and

(c) the reasons for the transfer in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) A statement is attached.

(c) All the transfers have been effected for administrative reasons.

Statement

Particulars of Sr. Police Officers transferred since 15-1-1980 and upto 10-3-1980

S. No.	Name of the Officer and the post held	Details of release/transfer
1.	Shri J. N. Chaturvedi, Commissioner of Police, Delhi.	He proceeded on leave with effect from 24-1-1980.
2.	Shri S. N. Mathur, Director, I. B.	He was repatriated to the Government of Punjab on 8-2-1980.